

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:936

ANSWERED ON:17.08.2007

SUBMISSION OF UTILISATION CERTIFICATE FOR RURAL SCHEMES

Ahir Shri Hansraj Gangaram

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether certain State Governments have not submitted the utilization certificates (UCs) of the funds released for the centrally sponsored rural schemes;
- (b) if so, the details of such States which have not submitted the UCs;
- (c) whether the Government has taken any action against them; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) to (d) Submission of Utilisation Certificates (UCs) and release of funds for rural development programmes is a continuous process. The guidelines of the Programmes stipulate that the District Rural Development Agencies (DRDAs)/Zilla Parishads/Implementing Agencies will submit necessary documents such as UCs and Audited Statement of Accounts in respect of the funds received and utilized by them during the previous year while sending fresh proposals to the Ministry of Rural Development for release of central funds.